

(a) the names of persons who got State Film Awards during the last five years;

(b) whether it is a fact that cash awards were given to some film stars and film producers during that period and

(c) if so, the details thereof and the reasons for giving them cash awards?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL):  
(a) A statement is placed on the Table of the House. [See Appendix LXVII, Annexure No. 105]

(b) Cash prizes were awarded to the producers, directors and certain categories of technicians. No cash awards were given for acting.

(c) The statement laid on the table of the House contains the details asked for. The object of these awards is to encourage the production of films of a high aesthetic and technical standard and of social, educational and cultural value and to create a healthy competition between creative film makers.

आकाशवाणी में ट्रांसमिशन एक्जीक्यूटिव की तदर्थ नियुक्ति

1548. श्री पीताम्बर दास : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) आकाशवाणी में प्रोग्राम एक्जीक्यूटिव के पदों पर तदर्थ आधार पर नियुक्ति करने के लिये क्या प्रक्रिया अपनाई जाती है ;

(ख) ऐसे ट्रांसमिशन एक्जीक्यूटिवों की संख्या कितनी है जिनको केवल चार

वर्ष इस पद पर काम करने देने के बाद ही तदर्थ प्रोग्राम एक्जीक्यूटिव बना दिया गया ;

(ग) ऐसे ट्रांसमिशन एक्जीक्यूटिव की कितनी संख्या है जिनको आठ वर्ष तक इस पद पर काम करते रहने के बावजूद अब तक एड हाक रूप में भी प्रोग्राम एक्जीक्यूटिव के रूप में काम करने का अवसर नहीं दिया गया है ; और

(घ) उपरोक्त भाग (ग) में उल्लिखित कर्मचारियों की पदोन्नति न करने के क्या कारण हैं ?

†[APPOINTMENT OF TRANSMISSION EXECUTIVE IN A.I.R. ON AD-HOC BASIS

1548. SHRI PITAMBER DAS: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) the procedure adopted for making appointments to the posts of Programme Executive in the All India Radio on an *ad-hoc* basis;

(b) the number of Transmission Executives who were appointed as *ad hoc* Programme Executives after they had served for four years only in the former post;

(c) the number of Transmission Executives who have not been given an opportunity to serve as *ad hoc* Programme Executives even after having served in the former post for eight years; and

(d) the reasons for not promoting the employees referred to in part (c) above?]

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री ( श्री आर्. के. गुजराल ) (क) प्रोग्राम एक्जीक्यूटिव के पदों पर तदर्थ नियुक्तियाँ ट्रांसमिशन एक्जीक्यूटिव सर्वगें से वरिष्ठता

क्रम से भरी गई है, सिवाए कुछ मामलों, के जहां सापेक्षता जूनियर ट्रांसमिशन एक्जीक्यूटिवों को स्थानीय तथा भाषाई आवश्यकताओं को पूरा करने के लिये पदोन्नत करना पड़ा।

(ख) सतहत्तर। इन में से 26 ट्रांसमिशन एक्जीक्यूटिव भी शामिल है जो प्रोग्राम एक्जीक्यूटिव के रूप में अपनी पदोन्नति के समय 8 साल से अधिक सेवा कर चुके थे।

(ग) छ।

(घ) उन में एक को पदोन्नत किया गया था और उसकी प्रोग्राम एक्जीक्यूटिव के रूप में तैनाती की गई थी, परन्तु उसने इसे स्वीकार नहीं किया। एक और भी पदोन्नति के आदेश जारी हो चुके हैं और वह सम्बन्धित व्यक्ति अभी छुट्टी पर है और वह अभी तक इयूटी पर हाज़िर नहीं हुआ है। शेष चारों की पदोन्नति के आदेश भी शाघ्र ही जारी होने की सम्भावना है। देरी प्रशासनिक कारणों से है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) *Ad hoc* appointments to the posts of Programme Executives have been made in order of seniority in the cadre of Transmission Executives, except in six cases where relatively junior Transmission Executives had to be promoted to meet local and linguistic requirements,

(b) Seventy seven. This figure includes 26 Transmission Executives who had served for more than 8 years at the time of their promotion as Programme Executives.

(c) Six.

(d) One of them was promoted and given a posting as Programme Executive but she did not accept it. Promotion of another has been ordered but the person concerned is on leave and has not joined as yet. Orders promoting the remaining four are likely to be issued shortly. The delay is due to administrative reasons.]

आकाशवाणी के सांगली केन्द्र के स्टेशन इंजीनियर के विरुद्ध शिकायत

1549. श्री पीताम्बर दास : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी के सांगली केन्द्र के कर्मचारियों ने पिछले वर्ष सरकार को उम केन्द्र के स्टेशन इंजीनियर के विरुद्ध अनेक ज्ञापन दिए थे ;

(ख) यदि हा, तो क्या उन ज्ञापनों पर अब तक कोई कार्यवाही कर दी गई है , और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

†[COMPLAINT AGAINST THE STATION ENGINEER A.I.R. AT SANGLI STATION

1549. SHRI PITAMBER DAS: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that employees of the Sangli Station of A.I.R. submitted a number of memoranda to Government against the Station Engineer of that station during the previous year;

(b) if so, whether any action has been taken on those memoranda so far; and

(c) if not, the reasons therefor?]